Appointment of consultants in NIPER, Mohali

2058. DR. JANARDHAN WAGHMARE: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the details of Consultants hired by the National Institute of Pharmaceuticals Education and Research (NIPER), Mohali during the last three years, year-wise;
- (b) the policy approved by the Board of Governors (BoG) NIPER, for hiring retired persons/faculty on ad hoc basis without advertisement/competitive selection and financial clearances;
- (c) whether full salary/contract amount and pension amount is being subjected to deduction of Tax deducted at source as per the Income Tax rules and if so, the details thereof;
- (d) the action, Board of Governors has taken in the matter against violation of various laws; and
 - (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) to (e) National Institute of Pharmaceutical Education and Research (NIPER), Mohali has reported that seven Consultants were hired as per provisions contained in the General Financial Rules, 2005. The appointment of consultants is reported to Board of Governors (BoG) for information ratification. Details indicating names of consultants hired and other relevant information are given in the Statement.

1	1	1

	Reported/ratified by BoG	(g)					Reported/ratified by BoG in its 54th meeting held on 2nd August, 2012.	Reported/ratified by BoG in its 54th meeting held on 2nd August, 2012
information	Total tax deducted at source from the date of joining to 28.02.2013	(f)					0000	83157.00
thired and other	Remuneration in Rs. per month	(e)		as hired			25000/-	40000/-
Details indicating names of consultants hired and other information	Term	(b)	2010-11	No Consultant was hired	2011-12	To	.11 30.11.11	.11 7.6.13
Details indicatin	Designation	(0)				From	Financial 01.6.11 Consultant	Consultant 08.6.11 (Audit)
	Sl. No. Name of Consultant	(b)					Sh. A. C. Ahuja, Retd, CMD, IFCI Venture Capital Funds Limited.	Sh. R. K. Bhatti, Retd. Deputy Accountant General, AG, Punjab
	Sl. No.	(a)						2

122	Written Answers to	[RAJYA SABHA]	Unstarred Questions

(f) (g)	22953.00 Reported/ratified by BoG in its 54th meeting held on 2nd August, 2012	83157.00 Reported/ratified by BoG in its 54th meeting held on 2nd August, 2012		0.00 To be reported in the ensuing 59th BoG meeting scheduled for 23rd March, 2013 for ratification.	42686.00 To be reported in the ensuing 59th BoG meeting scheduled for 23rd March, 2013 for ratification.	To be reported in the ensuing 59th BoG meeting scheduled for 23rd March, 2013 for ratification.
(e)	40000/-	40000/-		30000-	-/00009	-/00006
(p)	14.6.13	14.6.13	2012-13	25.9.12	9.9.13	13.9.13
	15.6.11	15.6.11		06.8.12 an	10.9.12	14.9.12
(c)	Consultant (Engineering)	Consultant (Admn.) Lab)		Consultant to 06.8.12 assist Chairman BoG	Consultant	Consultant 14 with reference to Budgeting, Planning, industry liaisoning, business develonment etc
(b)	Sh. Avtar Singh, Retd., Executive Engineer, NIPER	Sh. Harimohan, Retd. Controller of Adminstration from CSIO, Chandigarh (CSIR Lab)		Sh. H. C. Sehgal, Retd. Sr. PPS.	Dr. A. S. Bhatia, Retd. Asstr. Professor NIPER	Dr. Naresh Kumar, Retd. head HRDC Ghaziabad (under CSIR)
(a)	w	4		ν,	9	2